

Form 4**List of total no. of cases randomly allocated during the month**

| Sr. No | Court | District | Court Name | Court No. | Case Type | Case Count (No. of cases randomly allocated) |
|--------|------------------------------------|----------|------------|-----------|-----------|---|
| 1 | High court of Andhra Pradesh | -- | -- | -- | -- | -- |

Form 5**List of cases in which Case Management hearing was held during the month**

| Sr. No. | Court | District | Case No. | Petitioner Name Vs. Respondent Name | Advocate | Date of Registration | Date of Case Management Hearing |
|---------|------------------------------------|----------|----------|--|----------|-------------------------|---------------------------------------|
| 1 | High Court of Andhra Pradesh | -- | -- | -- | -- | -- | -- |

Form 6**Contested commercial cases disposed during the month**

| Sr. No | Court | District | Case No. | Petitioner Name Vs. Respondent Name | Advocate | Date of Registration | Whether Urgent Relief was sought and Pre-Institution mediation did not take place (Yes/No) | Date of Decision | Days for disposal | Nature of Disposal (Contested/Settled) | Date of Execution of Degree | Number of days for execution of decree from date of decision | Act Section |
|--------|------------------------------|----------|----------|-------------------------------------|----------|----------------------|--|------------------|-------------------|--|-----------------------------|--|-------------|
| 1 | High Court of Andhra Pradesh | -- | -- | -- | -- | -- | -- | -- | -- | -- | -- | -- | -- |

Form 7**Summary of Commercial Cases during the month**

| Sr. No | Court | District | Total no. of cases pending on the 1 st day of the month | Total no. of cases instituted during the month | Total no. of cases disposed during the month | Total no. of cases pending at the end of the month |
|--------|------------------------------|----------|--|--|--|--|
| 1 | High Court of Andhra Pradesh | -- | 48 | 2 | -- | 50 |